

**PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NALGONDA.**

**PRESENT: Sri D.Tirumala Rao, M.A.LL.B.,  
PRINCIPAL DISTRICT JUDGE.**

**Procs.Dis.No. 2445/2017/A1,**

**Dated: 01-06-2017.**

**Sub:** WORKSHOP AND CONFERENCE - Workshop and Conference is going to be held on 03.06.2017 and 04.06.2017 respectively at District Collectorate Complex, Nalgonda - Relief and incharge arrangements for all the Judicial Magistrates of First Class in the District - Orders - Issued.

**Ref:** 1. This Office Procs. Dis. No. 1702/2017/A1, Dt. 10-04-2017.  
2. Hon'ble High Court's Letter ROC No.5-WS-1/OSD/2017, Dt. 24-04-2017.  
3. Hon'ble High Court's Letter ROC No.331/E4/2017, Dt. 24-04-2017.

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**ORDER:**

In view of the Workshop and Conference are going to be held on 03.06.2017 and 04.06.2017 respectively by the Hon'ble Dr. Justice B.Siva Sankara Rao, Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh and Administrative Judge of Nalgonda District to the Judicial Officers in Nalgonda District Unit at District Collectorate Complex, Nalgonda, under reference 2<sup>nd</sup> and 3<sup>rd</sup> cited supra.

All the out station Judicial Officers are hereby permitted to leave their respective Head Quarters well in advance as per their convenience and to reach Nalgonda to attend the Workshop and Conference in time, and all Judicial Officers of Nalgonda District Head Quarters are informed to attend on 03.06.2017 at 08-30 A.M onwards at District Collectorate Complex, Nalgonda.

The respective Tahsildars/Executive Magistrates within jurisdiction of each Court of Judicial Magistrate of First Class are placed incharge for the respective Courts of Judicial Magistrates of First Class in the District on 03.06.2017 and 04.06.2017, U/s 167 (2) of Code of Criminal Procedure.

  
**PRINCIPAL DISTRICT JUDGE,  
NALGONDA.**

To

- 1) All Judicial Officers  
in Nalgonda District Unit.
- 2) The Special Magistrates, Suryapet, Miryalaguda.
- 3) The Tahsildars, Nalgonda, Suryapet, Bhongir,  
Miryalguda, Ramannapet, Deverakonda,  
Huzurnagar, Kodad, Nakrekal, Nidamanoor,  
Thungathurthy and Alair.

Copy to:

- 1) The I Addl. District Judge, Nalgonda.
- 2) The District Revenue Officer, Nalgonda.
- 3) The Liaison Officer, District Court Complex, Nalgonda.